

Before the National Green Tribunal,
(Eastern Zone Bench, Kolkata)

Original Application No. 38/2024/EZ

Ranjit Kumar Sapui

-Versus-

The State of West Bengal & Ors.



INDEX

	Particulars	Pages
1.	Affidavit	1-9
2.	Letter to the B.L. & L.R.O. Sonarpur and Kolkata Block (Annexure-R/1)	10-
3.	Report of the B.L. & L.R.O. Sonarpur Block (Annexure-R/2)	11-51
4.	Report of the B.L. & L.R.O. Kolkata Block (Annexure-R/3)	52-60

Filed by

Sibojyoti Chakrabarti

(Sibojyoti Chakrabarti)

Advocate for the State of West Bengal

Date: 26.04.2024

30 APR 2024

2

Before the National Green Tribunal,

(Eastern Zone Bench, Kolkata)

Original Application No. 38/2024/EZ

Ranjit Kumar Sapui

-Versus-a

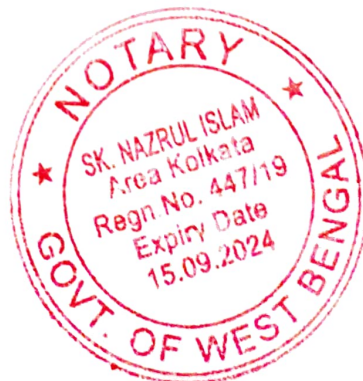
The State of West Bengal & Ors.



**AFFIDAVIT SUBMITTED BY THE DISTRICT
MAGISTRATE, SOUTH 24 PARGANAS DISTRICT,
GOVERNMENT OF WEST BENGAL**

I, Sumit Gupta, Son of Shri. S.K. Gupta, aged about 41 years, by religion - Hindu, by occupation- Government Service, presently posted as the District Magistrate & Collector, South 24 Parganas, having office at New Administrative Building, Alipore, Kolkata- 700 027, do hereby solemnly affirm and say as follows:

1. That I am working for gain as the District Magistrate, South 24-Parganas, Alipore, Kolkata – 700027. I have made myself well acquainted with the facts and



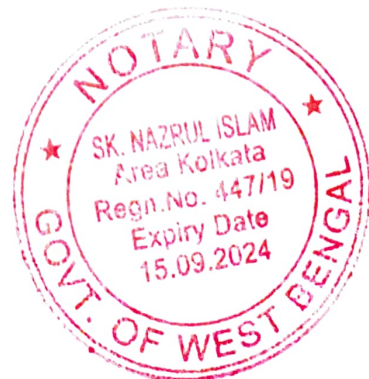
3

circumstances of the case. I am affirming this report in the form of affidavit and I am duly authorized to do so.

2. That in furtherance to the solemn Order dated 22.02.2024 and 14.03.2024, the deponent is filing the Affidavit.

3. That this affidavit is being solemnly affirmed and filed in view of the solemn Order dated 22.02.2024 and 14.03.2024 passed by this Hon'ble Tribunal, whereby the Hon'ble Tribunal had directed to file counter-affidavit.

4. That in compliance to the solemn order a letter is sent to the Block Land and Land Reforms Officer, Sonarpur and Kolkata block to submit comprehensive enquiry report of the R.S. Plot no-18,35,36,39,40,41,42,44,45 and 80 of J.L.-04, Mouza-Mukundapur and parts of R.S. Plot no-375 of J.L-20, Mouza-Kalikapur vide Memo. No. 30/1753/NGT/R/24 dated- 15.04.2024.



4

The copy of the letter is annexed herewith and marked as Annexure- R/1.

5. I) Report of the Block Land and Land Reforms Officer, Sonarpur-

The Block Land and Land Reforms Officer, Sonarpur submitted the enquiry report vide Memo no-1996/BLR-SNP/2024 dated 19.04.2024 which inter-alia states that the site-inspection was conducted on 18.04.2024 at the below noted plots:

- 1) RS & LR Plot no-18 (Shali) Area-2.02 Acres
- 2) RS & LR Plot no-35-(Bil) Area-7.20 Acres
- 3) RS & LR Plot no-36(Bil) Area-4.26 Acres
- 4) RS & LR Plot no-39 (Debsthan) Area-0.09 Acres
- 5) RS & LR Plot no-40(Debsthan) Area-0.14 Acres
- 6) RS & LR Plot no-41 (Bil) Area-3.16 Acres
- 7)RS & LR Plot no-42 (Bil) Area-3.49 Acre
- 8) RS & LR Plot no-44(Bil) Area-15.00 Acre
- 9)RS & LR Plot no-45 (Khal) Area-0.61 Acre
- 10)RS & LR Plot no-80 (Shali) Area- 18.46 Acre

Total 54.43 Acre of Mouja- Mukundapur, J.L. no-04 under Sonarpur Block.

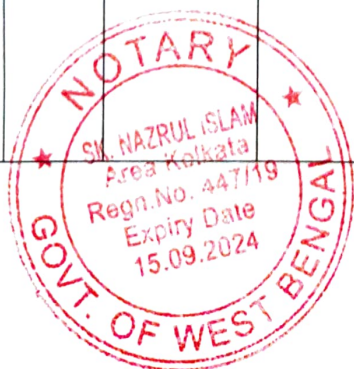


5

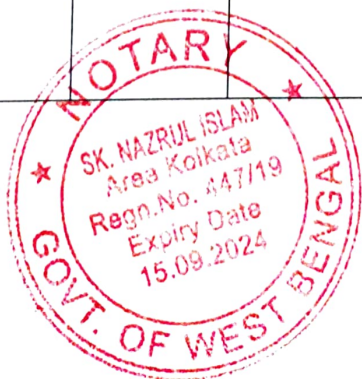
The present physical status of every plot is mentioned below:

Mouja-Mukundapur J.L no-04

SL NO	Plot no	Area (Acre)	Classification in RS Record	Classification in LR Record	Vested or Raiyati	Present Status of the plot	Whether the plot is within the EKWMA Area or not
1	RS & LR Plot no-18	2.02	Shali	Shali	Full vested	<ul style="list-style-type: none"> i) The plot is completely filled by Hoglabon ii) Partly Schematic Plots have also noted in the plot. 	EKWMA Area
2	RS & LR Plot no-35	7.20	Bil	Bil	Full vested	<ul style="list-style-type: none"> i) Water body area seen more or less 2.00 Acre ii) Rest more or less 5.20 acre of the plot seen filled by "Hoglabon" 	-DO-
3	RS & LR Plot no-36	4.26	Bil	Bil	Full vested	<ul style="list-style-type: none"> i) A tin set roofing house seen covering area- 0.10 acre ii) Through the middle of the plot there is a pathway which appears to be used for long years and beside. iii) Western side of the plot there is Bill more or less 1.07 Acre iv) Rest area of the plot more or less 3 acre filled with "Hoglabon" v) Partly schematic plots have also 	-DO-



						noted in the plot.	
4	RS & LR Plot no-39	0.09	Debsthan	Debsthan	Full vested	i) A Temple on the plot is there.	-DO-
5	RS & LR Plot no-40	0.14	Debsthan	Debsthan	Full vested	i) Presently plot is filled with "Hoglabon"	-DO-
6	RS & LR Plot no-41	3.16	Bil	Bil	Full vested	i) Partly more or less 0.30 acre of this plot is encircled with boundary wall made of log and fencing wire. ii) Rest area of the plot is partly filled with "Hoglabon"	-DO-
7	RS & LR Plot no-42	3.49	Bil	Bil	Full raiyati	i) The plot is filled with "Hoglabon" ii) Some schematic plots are also seen in the plot.	-DO-
8	RS & LR Plot no-44	15.00	Bil	Bil	Full raiyati	i) The plot is completely filled with "Hoglabon" ii) Some schematic plots are also seen.	-DO-
9	RS & LR Plot	0.61	Khal	Khal	Full vested	i) The plot is completely filled with "Hoglabon"	-DO-



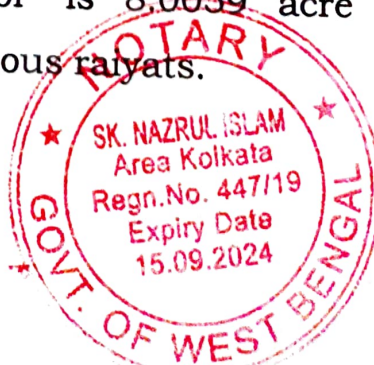
	no-45						
10	RS & LR Plot no-80	18.46	Shali	Shali	Part Vested Govt Land- 1.54 Acre Raiyati Land 16.92 Acre	i) The plot is filled with "Hoglabon"	-DO-

The copy of the report along with the Plot information of the suit plot, Sketch Map and some photographs of present status of the plots are annexed herewith and marked as **Annexure- R/2**.

**II) Report of the Block Land and Land Reforms Officer,
Kolkata-**

The Block Land and Land Reforms Officer, Kolkata submitted the enquiry report vide Memo no- G/1278/BLLRO/KOL/2024 dated 22.04.2024 which inter-alia states that Mouza- Kalikapur (JL-20) is under purview of the Kolkata Block Jurisdiction.

Subject plot is 375(R.S & LR), total area 36.03 Acre. Vested area of 'The Collector' is 8.0059 acre & the remaining lies in names of various raiyats.



8

The total area lies as an undivided big low area, locally named as 'Heder Bheri'. Parts of plot 375, which is included in this 'Heder Bheri' lies partly as dry bushes & partly with visible water hyacinths (aquatic vegetations), at present.

The copy of the report along with the Plot information of the suit plot, are annexed herewith and marked as **Annexure- R/3**.

6. That in view of the facts and circumstances stated above, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to pass such further order or orders as deemed fit and proper in the interest of justice.

7. That the Statement made in paragraph No. 1 is true to my knowledge and those made in paragraph 2 to 5 hereof are based on information derived from the records including facts & figures which I verified and believe to be true to the best of my knowledge and belief and rest are my humble submissions before the Hon'ble Tribunal.

Identified by me
Sibojyoti Chakrabarti
Advocate
for The State of WB
26.09.2024

Annimiluyh

DEPONENT
District Magistrate.
South 24-Parganas

Solemnly Affirmed and
Declared before me U/S 139
CPC, U/S 297 (C) CrPC

[Signature]
Notary

SK. Nazrul Islam
Notary, Govt. of W.B.
Regn. No. 447/19
City Civil Court, Calcutta

30 APR 2024



VERIFICATION

I, Sumit Gupta, District Magistrate, South 24 Parganas, do hereby verify that the contents of the compliance report in the form of affidavit are true and correct to the best of my knowledge and belief. No part of the report is false and nothing material has been concealed there from.

Verified at Kolkata on this 26th day of April, 2024.

Identified by me
Sibojyoti Chakrabarti
Advocate
State of WB
26.04.2024

Sumit Gupta

DEPONENT
District Magistrate,
South 24-Parganas





Government of West Bengal
Office of the Additional District Magistrate
District Land & Land Reforms Officer, South 24 Parganas
New Treasury Building (8th& 9th Floor)
Alipore, Kolkata-700027

Memo No. 30/1753/NGT/R/24

Date: 15.04.2024

To
The Block Land and Land Reforms Officer
Sonarpur / Kolkata
South 24 Parganas

Sub: Comprehensive enquiry report on the 'Heder Bheri' comprised of R.S plot no. 18, 35, 36, 39, 40, 41, 42, 44, 45 and 80 of J.L- 4, Mouza - Mukundapur and parts of R.S Plot no. 375 of J.L- 20, Mouza - Kalikapur i.c.w. O.A 38/2024/EZ in the matter of Ranjit Kumar Sapui vs. State of West Bengal & Ors.

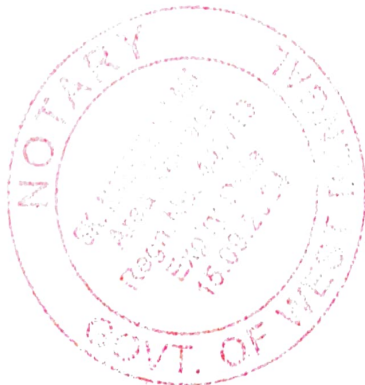
Ref : Memo no. 016/FLD/EKWMA/2024 dated 22.03.2024

In connection with the above mentioned subject and reference you are requested to conduct a field enquiry and submit a comprehensive report on the actual condition of the 'Heder Bheri' comprised of the suit plots within 7 days.

Enclosed :

1. Field Inspection Report of EKWMA
2. Memo of appeal i.c.w. O.A 38/2024/EZ

Additional District Magistrate
and
District Land and Land Reforms Officer
South 24 Parganas





GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER
SONARPUR, SOUTH 24 PARGANAS

hllrosnp@gmail.com

Memo No. 1996 /BLR-SNP /2024

Date: 19.04.2024

To

The Additional District Magistrate

&

District Land & Land Reforms Officer,
South 24 Parganas

Sub:-Comprehensive enquiry report on the "Heder Bheri" comprised of RS Plot no. 18,35,36,39,40,41,42, 44,45 and 80 of Mouja- Mukundapur J.L no-04 i.c.w. O.A 38/2024/EZ in the matter of Ranjit Kumar Sapui vs-State of West Bengal &ors.

Ref:-Your office memo no-30/1753/NGT/R/24 Date 15.04.2024

Sir,

As per your instruction the present physical status of below noted plots have been enquired and verified from this end on 18.04.2024.

- 1) RS & LR Plot no-18 (Shali) Area-2.02 Acres
- 2) RS & LR Plot no-35 (Bil) Area-7.20 Acres
- 3) RS & LR Plot no-36 (Bil) Area-4.26 Acres
- 4) RS & LR Plot no-39 ((Debsthan) Area-0.09 Acres
- 5) RS & LR Plot no-40(Debsthan) Area-0.14 Acres
- 6) RS & LR Plot no-41 (Bil) Area-3.16 Acres
- 7) RS & LR Plot no-42 (Bil) Arca-3.49 Acre
- 8) RS & LR Plot no-44(Bil) Arca-15.00 Acre
- 9) RS & LR Plot no-45 (Khal) Area-0.61 Acre
- 10)RS & LR Plot no-80 ((Shali) Area- 18.46 Acre



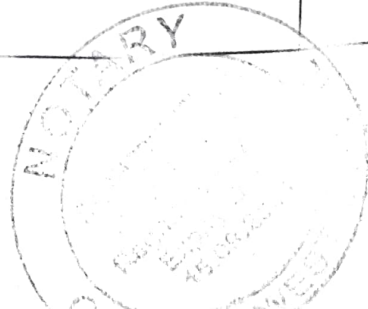
12

Total 54.43 Acre of Mouja- Mukundapur J.L no-04 under Sonarpur Block.

The present physical status of every plot is mentioned below:

Mouja-Mukundapur J.L no-04

SL NO	Plot no	Area (Acre)	Classification in RS Record	Classification in LR Record	Vested or Raiyati	Present Status of the plot	Whether the plot is within the EKWMA Area or not.
1	RS & LR Plot no-18	2.02	Shali	Shali	Full vested	<ul style="list-style-type: none"> i) The plot is completely filled by Hoglebon ii) Partly Schematic Plots have also noted in the plot. 	EKWMA Area
2	RS & LR Plot no-35	7.20	Bil	Bil	Full vested	<ul style="list-style-type: none"> i) Water body area seen more or less 2.00 Acre ii) Rest more or less 5.20 acre of the plot seen filled by "Hoglebon" 	-DO-
3	RS & LR Plot no-36	4.26	Bil	Bil	Full vested	<ul style="list-style-type: none"> i) A tin set roofing house seen covering area-0.10 acre ii) Through the middle of the plot there is a pathway which appears to be used for long years and beside. iii) Western side of the plot there is Bil more or less 1.07 Acre iv) Rest area of the plot more or less 3 acre filled with "Hoglebon" v) Partly schematic plots have also noted in the plot. 	-DO-
4	RS & LR Plot no-39	0.09	Debstan	Debstan	Full vested	<ul style="list-style-type: none"> i) A Temple on the plot is there. 	-DO-



13

5	RS & LR Plot no- 40	0.14	Debsthan	Debsthan	Full vested	i)	Presently plot is filled with "Hoglabon"	-DO-
6	RS & LR Plot no 41	3.16	Bil	Bil	Full vested	i)	Partly more or less 0.30 acre of this plot is encircled with boundary wall made of log and fencing wire.	-DO-
						ii)	Rest area of the plot is partly filled with "Hoglabon"	
7	RS & LR Plot no- 42	3.49	Bil	Bil	Full raiyyati	i)	The plot is filled with "Hoglabon"	DO-
						ii)	Some schematic plots are also seen in the plot.	
8	RS & LR Plot no- 44	15.00	Bil	Bil	Full raiyyati	i)	The plot is completely filled with "Hoglabon"	-DO-
						ii)	Some schematic plots are also seen.	
9	RS & LR Plot no- 15	0.61	Khal	Khal	Full vested	i)	The plot is completely filled with "Hoglabon"	-DO-
10	RS & LR Plot no- 80	18.46	Shali	Shali	Part Vested. Govt Land- 1.54 Acre Kaiyati Land - 16.92 Acre Collect	i)	The plot is filled with "Hoglabon"	-DO

Copy of Plot information copies of the suit plots, Sketch Map and some photographs of present status of the plots are annexed hereto and marked as Annexure- 1.

Submitted by

19/04/2024

Block Land & Land Reforms Officer,
Sonarpur, South 24 Parganas



পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



[১৬১৫০০৪]

জেলা- দক্ষিণ ২৪ পরগণা

ব্লক- সোনারপুর

মৌজা- মুকুন্দপুর

জে.এল.নং- ৪

থানা- সোনারপুর

দাগ নং- ১৮

শ্রেণী- বিল

জমির পরিমাণ(এ)- ২.০২

সাবেক দাগ নং- ১৮

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১	শালি	১.০০০০	২.০২	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	
		১.০০০০	২.০২		



CERTIFIED TO BE A TRUE COPY

Block Land & Land Reforms Office
Sonarpur, 24 Pgs (S)

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.



1
Translated copy
Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615004]

District: South 24 Parganas Block- Sonarpur
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 18 Class-Bil Area of land-(A): 2.02
Old Plot No. 18

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot /Lessee	Remarks
1	Shali	1.0000	2.02	Collector , on behalf of Government of West Bengal of self	
		1.0000	2.02		

CERTIFIED TO BE A TRUE COPY
24/04/2024
Block Land & Land Reforms Officer
Sonarpur, South 24 Parganas



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



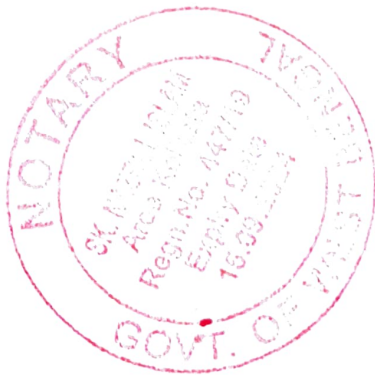
জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- মুকুন্দপুর
দাগ নং- ৩৫
সাবেক দাগ নং- ৩৫

ব্লক- সোনারপুর
জে.এল.নং- ৪
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৭.২০

[১৬১৫০০৪]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১	বিল	১.০০০০	৭.২০	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	
		১.০০০০	৭.২		



CERTIFIED TO BE A TRUE COPY

(Signature)

Block Land & Land Reforms Office
Sonarpur, 24 Pgs (S)

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006

For Office Use Only.

Translated copy



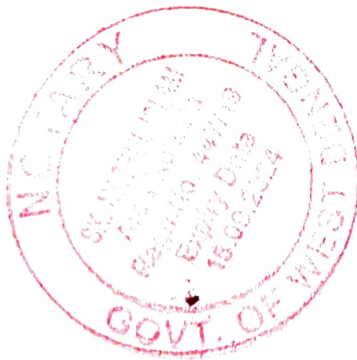
Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615004]

District: South 24 Parganas Block- Sonarpur
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 35 Class-Bil Area of land-(A): 7.20
Old Plot No. 35

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
1	Bil	1.0000	7.20	Collector , on behalf of Government of West Bengal of self	
		1.0000	7.20		



CERTIFIED TO BE A TRUE COPY
24/04/2024
Block Land & Land Reforms Officer
Sonarpur South 24 Parganas

18

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা ব্লক- সোনারপুর [১৬১৫০০৪]
মৌজা- হুকুন্দপুর জে.এল.নং- ৪ থানা- সোনারপুর
দাগ নং- ৩৬ শ্রেণী- বিল জমির পরিমাণ(এ) - ৪.২৬
সাবেক দাগ নং- ৩৬

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১	বিল	১.০০০০	৪.২৬	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	
		১.০০০০	৪.২৬		



CERTIFIED TO BE A TRUE COPY

(Signature)

Block Land & Land Reforms Officer
Sonarpur, 24 Pgs (S)

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

19
Translated copy



Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615004]

District: South 24 Parganas Block- Sonarpur
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 36 Class-Bil Area of land-(A): 4.26
Old Plot No. 36

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
1	Bil	1.0000	4.26	Collector , on behalf of Government of West Bengal of self	
		1.0000	4.26		



CERTIFIED TO BE A TRUE COPY
24/04/2024
Block Land & Land Reforms Officer
Sonarpur, South 24 Parganas

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা ব্লক- সোনারপুর [১৬১৫০০৪]
মৌজা- মুকুন্দপুর জে.এল.নং- ৪ থানা- সোনারপুর
দাগ নং- ৩৯ শ্রেণী- দে বস্থান জমির পরিমাণ(এ)- ০.০৯
সাবেক দাগ নং- ৩৯

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১	দে বস্থান	১.০০০০	০.০৯	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	
		১.০০০০	০.০৯		



CERTIFIED TO BE A TRUE COPY

(Signature)

Block Land & Land Reforms Officer
Sonarpur, 24 Pgs (S)

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.



21
Translated copy

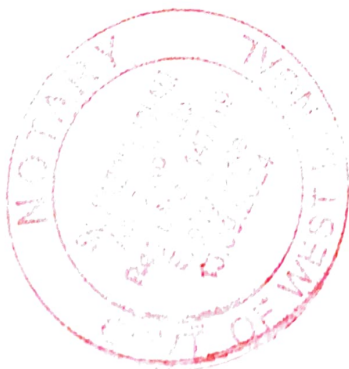
Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615004]

District: South 24 Parganas Block- Sonarpur
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 39 Class-Debasthan Area of land-(A): 0.09
Old Plot No. 39

Phatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
1	Debasthan	1.0000	0.09	Collector , on behalf of Government of WestBengal of self	
		1.0000	0.09		



CERTIFIED TO BE A TRUE COPY

24/04/2024

Block Land & Land Reforms Officer
Sonarpur, South 24 Parganas

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the BK & LRA Act, 2006.
For office use only

১১
পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- মুকুন্দপুর
দাগ নং- ৪০
সাবেক দাগ নং- ৪০

ব্লক- সোনারপুর
জে.এল.নং- ৪
শ্রেণী- দে বস্থান

থানা- সোনারপুর
জমির পরিমাণ(এ)- ০.১৪

[১৬১৫০০৪]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১	দে বস্থান	১.০০০০	০.১৪	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	
		১.০০০০	০.১৪		

CERTIFIED TO BE A TRUE COPY

(Signature)

Block Land & Land Reforms Officer
Sonarpur, 24 Pgs (S)



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only

Translated copy



Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas Block- Sonarpur [1615004]
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 40 Class-Debasthan Area of land-(A): 0.14
Old Plot No. 40

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot /Lessee	Remarks
1	Debasthan	1.0000	0.14	Collector, on behalf of Government of West Bengal of self	
		1.0000	0.14		



CERTIFIED TO BE A TRUE COPY

24/04/2024

Block Land & Land Reforms Officer
sonarpur South 24 Parganas

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

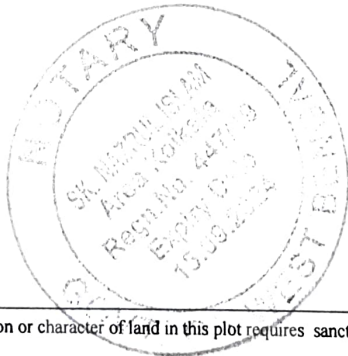


জেলা- দক্ষিণ ২৪ পরগণা ব্লক- সোনারপুর [১৬১৫০০৪]
মৌজা- মুকুন্দপুর জে.এল.নং- ৪ থানা- সোনারপুর
দাগ নং- ৪১ শ্রেণী- বিল জমির পরিমাণ(এ) - ৩.১৬
সাবেক দাগ নং- ৪১

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১	বিল	১.০০০০	৩.১৬	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	
		১.০০০০	৩.১৬		

CERTIFIED TO BE A TRUE COPY

Block Land & Land Reforms Officer
Sonarpur, 24 Pgs (S)



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

Translated copy

19/04/2024 03:35 PM

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615004]

District: South 24 Parganas Block- Sonarpur
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 41 Class-Bil Area of land-(A): 3.16
Old Plot No. 41

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
1	Bil	1.0000	3.16	Collector , on behalf of Government of West Bengal of self	

1.0000	3.16
--------	------



CERTIFIED TO BE A TRUE COPY
24/04/2024
Block Land & Land Reforms Officer
Sonarpur, South 24 Parganas

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৪]
মৌজা- মুকুন্দপুর	জে.এল.নং- ৪	খানা- সোনারপুর
দাগ নং- ৪২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ০.৪৯
মাবেক দাগ নং- ৪২		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
৪৩/১	বিল	০.০০৬২	০.০২	শ্রীমতি সন্ধ্যা বিজয় পিতা-মুরলী মোনহর সাং-ভেন্ট মিশন রোড, কলিকাতা-700 023	
৪৪/১	বিল	০.০০৬২	০.০২	মুল্লী মোনহর বিজয় পিতা-বির্জ মোহন সাং-3, ভেন্ট মিশন রোড, কলিকাতা-700 023	
৮৬	বিল	০.৬৭৭২	২.৪০	লক্ষীকান্ত মণ্ডল পিতা-বেহারীলাল সাং-গড়চা,টালিগঞ্জ	
১০৭	বিল	০.০১২১	০.০৪	যশবন্ত কাউর স্বামী-অমর সিং সাং-57/বি, বেলতলা রোড, কলিকাতা-700 025	
১০৮	বিল	০.০০৯৭	০.০৩	সোমনাথ সাহা পিতা-প্রফুল্ল রতন সাং-58, প্রতাপ গড়. পুলিশ স্টেশন, খানা- কমবা, কলিকাতা-700 075	
১৬০	বিল	০.০০৯৫	০.০৩	কানু রঞ্জন রয় পিতা-রাধাকৃষ্ণ সাং-নিজ	
১৭৪	বিল	০.০০৯১	০.০৩	হেমন্ত দাস পিতা-হীরালাল সাং-নিজ	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only



19/04/2024 03:36 PM

27
1
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615004]

District: South 24 Parganas Block- Sonarpur
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 42 Class-Bil Area of land-(A): 3.49
Old Plot No. 42

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot /Lessee	Remarks
43/1	Bil	0.0062	0.02	Shrimati Sandhaya Bijay D/o Murli Monohar Of Vent Mission Road, Kolkata - 700 023	
44/1	Bil	0.0062	0.02	Murli monohar Bijay S/o Birja Mohon Of 3, Vent Mission Rd, Kolkata - 700 023	
86	Bil	0.6772	2.40	Lakshmikanta Mondal Son of Beharilal Of Garcha, Tollyganj	
107	Bil	0.0121	0.04	Jaswant Kaur W/o Amar Sing Of 57/B, Beltala Road, Kolkata - 700 025	
108	Bil	0.0097	0.03	Somnath saha S/o Prafulla rattan, Of 58, Pratapgarh Police Station, P.S. - Kasba, Kolkata - 700 075	
160	Bil	0.0095	0.03	Kanu Ranjan Roy S/o Radhakrishna Of self	
174	Bil	0.0091	0.03	Hemanta Das S/o Hiralal Of self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



[১৬১৫০০৪]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- মুকুন্দপুর
দাগ নং- ৪২
সাবেক দাগ নং- ৪২

ব্লক- মোনারপুর
জে.এল.নং- ৪
শ্রেণী- বিল

থানা- মোনারপুর
জমির পরিমাণ(এ)- ৩.৪৯

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৮৩/১	বিল	০.০১১৩	০.০৪	অভিজিত রায় সরকার পিতা-বিভূতি ভূষ সাং-আই সি/৪৬২, বোকারো স্টীল সিটি, বোকারো	
১৯৫	বিল	০.০০৯০	০.০৩	সান্তনু ভট্টাচার্য পিতা-চন্দ্র সাং-নিজ	
১৯৬	বিল	০.০০৯০	০.০৩	সুস্মিতা ভট্টাচার্য স্বামী-সান্তনু সাং-নিজ	
২০০	বিল	০.০১৪৩	০.০৫	কৃষ্ণপদ দত্ত পিতা-উপেন্দ্র চন্দ্র সাং-নিজ	
২০৪	বিল	০.০১৪৩	০.০৫	গৌতম মালাকার পিতা-দিলীপ সাং-নিজ	
২০৫	বিল	০.০০৫৭	০.০২	প্রনীতা মালাকার স্বামী-গৌতম সাং-নিজ	
২৩৮	বিল	০.০২৪৪	০.০৯	প্রকৃতি দত্ত পিতা-যোগেশ সাং-নিজ	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.



29
Amended copy

Government of West Bengal
 Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615004]

District: South 24 Parganas Block- Sonarpur
 Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
 Plot No. 42 Class-Bil Area.of land-(A): 3.49
 Old Plot No. 42

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot /Lessee	Remarks
183/1	Bil	0.0113	0.04	Avijit Roy sarkar S/o Bibhuti Bhushan Of I.C./462, Bokaro Steel City, Bokaro	
195	Bil	0.0090	0.03	Santanu Bhattacharya S/o Chandra Of self	
196	Bil	0.0090	0.03	Sushmita Bhattacharya W/o Santanu Of self	
200	Bil	0.0143	0.05	Krishnapada Dutta S/o Upendra Chandra Of self	
204	Bil	0.0143	0.05	Goutam Malakar S/o Dilip Of self	
205	Bil	0.0057	0.02	Pranita Malakar W/o Goutam Of self	
239	Bil	0.0244	0.09	Prokiti Dutta D/o- Jogesh Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
 For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা ব্লক- সোনারপুর [১৬১৫০০৪]
মোজা- মুকুন্দপুর জে.এল.নং- ৪ থানা- সোনারপুর
দাগ নং- ৪২ শ্রেণী- বিল জমির পরিমাণ(এ) - ৩.৪৯
সাবেক দাগ নং- ৪২

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
২৪০	বিল	০.০১৭২	০.০৬	সুস্মিতা চ্যাটার্জী (ভট্টাচার্য্য) স্বামী-প্রভোতীষ সাং-নিজ	
২৭৫	বিল	০.০০৮৭	০.০৩	সীমা দাস স্বামী-ননীগোপাল সাং-নিজ	
২৯৮	বিল	০.০১৮৮	০.০৭	মৃন্ময় বড়াল পিতা-রঞ্জিত সাং-নিজ	
২৯৯	বিল	০.০২৪৪	০.০৭	লিলি রানী বড়াল পিতা-রঞ্জিত সাং-নিজ	
৩০১	বিল	০.০০৯৪	০.০৩	মৌসুমী চৌধুরী স্বামী-প্রশান্ত সাং-নিজ	
৩২৭	বিল	০.০২২৮	০.০৮	অভিনব শুর পিতা-আশিষ শুর সাং-নিজ	
৩৩১	বিল	০.০১২৪	০.০৪	অলোক মোদক পিতা-হরিপদ মোদক সাং-নিজ	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only

31

Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer



PLOT INFORMATION

[1615004]

District: South 24 Parganas Block- Sonarpur
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 42 Class-Bil Area of land-(A): 3.49
Old Plot No. 42

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
240	Bil	0.0172	0.06	Sushmita Chatterjee (Bhattacharya) W/o Provtish Of self	
275	Bil	0.0087	0.03	Sima Das W/o Nanigopal Of self	
298	Bil	0.0188	0.07	Mrinmoy Baral, S/o Ranjit Of self	
299	Bil	0.0244	0.07	Lili Rani Baral W/o Ranjit Of self	
301	Bil	0.0094	0.03	Moushumi Chowdhury W/o Prashanta Of self	
327	Bil	0.0228	0.08	Avinaba Sur S/o Ashish Sur of self	
331	Bil	0.0124	0.04	Alok Modak S/o Haripada Modak Of self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



[১৬১৫০০৪]

থানা- সোনারপুর
জমির পরিমাণ(এ) - ৩.৪৯

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
৩৪২	বিল	০.০০৮৫	০.০৩	মাগরমল মারওয়ারী পিতা-গুজারমল সাং-নিজ	
৩৪৩	বিল	০.০০৫৬	০.০২	বিশ্বনাথ আগরওয়াল পিতা-অশোক কুমার সাং-নিজ	
৩৫৩	বিল	০.০২০২	০.০৭	স্বপন চৌধুরী পিতা-মহানন্দ সাং-নিজ	
৩৫৪	বিল	০.০২০২	০.০৭	বেলা চৌধুরী স্বামী-স্বপন সাং-নিজ	
৩৮০	বিল	০.০১৩৮	০.০৪	ভারতী ভট্টাচার্য পিতা-অনুপ সাং-নিজ	
		১.০০০০	৩.৪৯		



CERTIFIED TO BE A TRUE COPY

Block Land & Land Reforms Office
Sonarpur, 24 Pgs (S)

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006
For Office Use Only

Translated copy



Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615004]

District: South 24 Parganas Block- Sonarpur
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 42 Class-Bil Area of land-(A): 3.49
Old Plot No. 42

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
342	Bil	0.0085	0.03	Sagarmal Marwari S/o Gujramal Of self	
343	Bil	0.0056	0.02	Biswanath Agarwal S/o Ashok Kumar Of self	
353	Bil	0.0202	0.07	Swapan Chowdhury S/o Mahnanda Of self	
354	Bil	0.0202	0.07	Bela Chowdhury W/o Swapan Of self	
380	Bil	0.0138	0.04	Bharati Bhattacharya D/o Anup Of self	

1.0000 3.49



CERTIFIED TO BE A TRUE COPY
24/04/2024
Block Land & Land Reforms Officer
Sonarpur, South 24 Parganas

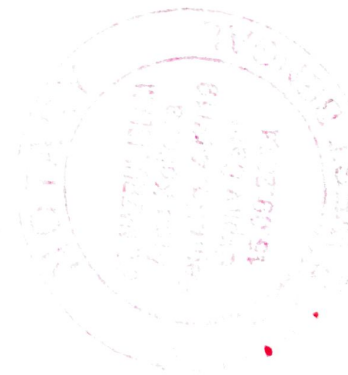
Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা ব্লক- সোনারপুর [১৬১৫০০
মৌজা- মুকুন্দপুর জে.এল.নং- ৪ থানা- সোনারপুর
দাগ নং- ৪৪ শ্রেণী- বিল জমির পরিমাণ(এ)- ১৫.০০
সাবেক দাগ নং- ৪৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
৫১	বিল	০.৯৭৮৫	১৪.৬৭	বিহারী মণ্ডল পিতা-গনেশ সাং-গড়ান, থানা-টালীগঞ্জ	
২৭৮	বিল	০.০০৪৪	০.০৭	রাজেন্দ্র প্রসাদ পিতা-বৈজনাথ সাং-নিজ	
২৭৯	বিল	০.০০৩৯	০.০৬	চন্দন প্রসাদ পিতা-রাজেন্দ্র সাং-নিজ	
২৮০	বিল	০.০০১৩	০.০২	পানপতি দেবী স্বামী-রাজেন্দ্র প্রসাদ সাং-নিজ	
২৮৮	বিল	০.০০২২	০.০৩	সঞ্জয় শর্মা পিতা-রাসু শর্মা সাং-নিজ	
২৯২	বিল	০.০০১৬	০.০২	অনিতা দেবী সাউ স্বামী-রাম সাউ সাং-নিজ	
২৯৩	বিল	০.০০২২	০.০৪	বিজয় শর্মা পিতা-(মু) রাসু সাং-নিজ	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.



35
Untranslated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615004]

District: South 24 Parganas

Block- Sonarpur

Mouza- Mukundapore

J.L. No. 4

Police Station- Sonarpur

Plot No. 44

Class-Bil

Area of land-(A): 15.00

Old Plot No. 44

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
51	Bil	0.9785	14.67	Bihari Mondal S/o Ganesh Of Garan, P.S. - Tollyganj	
278	Bil	0.0044	0.07	Rajendra Prasad S/o Baijanath Of self	
279	Bil	0.0039	0.06	Chandan Prasad S/o Rajendra Of self	
280	Bil	0.0013	0.02	Panpati Devi W/o Rajendra Prasad of self	
288	Bil	0.0022	0.03	Sanjoy Sharma S/o Rasu Sharma of self	
292	Bil	0.0016	0.02	Anita Devi Shaw W/o Ram Shaw Of self	
293	Bil	0.0022	0.04	Bijoy Sharma S/o Late Rasu of self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- মুকুন্দপুর
দাগ নং- ৪৪
সাবেক দাগ নং- ৪৪

ব্লক- সোনারপুর
জে.এল.নং- ৪
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ১৫.০০

[১৬১৫০০৪]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
৩০২	বিল	০.০০৩০	০.০৫	শ্রী কুন্দন প্রসাদ পিতা-রাজেন্দ্র সাং-নিজ	
৩০৩	বিল	০.০০২৯	০.০৪	শিখা মজুমদার স্বামী-অশোক কুমার সাং-নিজ	
		১.০০০০	১৫		

CERTIFIED TO BE A TRUE COPY



[Signature]
Block Land & Land Reforms Officer
Sonarpur, 24 Pgs (S)

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

37
Translated copy



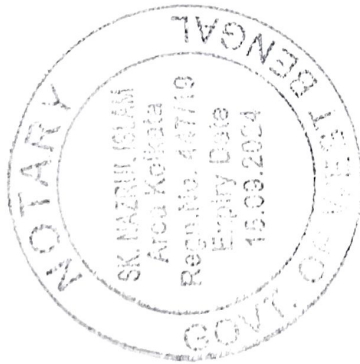
Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615004]

District: South 24 Parganas Block- Sonarpur
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 44 Class-Bil Area of land-(A): 15.00
Old Plot No. 44

Phatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
302	Bil	0.0030	0.05	Sri Kundan Prasad, S/o Rajendra, Of self	
303	Bil	0.0029	0.04	Shikha Majumder W/o Ashok Kumar Of self	
		1.0000	15		



CERTIFIED TO BE A TRUE COPY
24/04/2024
Block Land & Land Reforms Officer
Sonarpur, South 24 Parganas

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- মুকুন্দপুর
দাগ নং- ৪৫
সাবেক দাগ নং- ৪৫

ব্লক- সোনারপুর
জে.এল.নং- ৪
শ্রেণী- খাল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ০.৬১

[১৬১৫০০৪]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রাযতের/লেসীর বিবরণ	মন্তব্য
১	খাল	১.০০০০	০.৬১	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	
		১.০০০০	০.৬১		



CERTIFIED TO BE A TRUE COPY

Block Land & Land Reforms Officer
Sonarpur, 24 Pgs (S)

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.
For Office Use Only.

39

Translated copy



Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas Block- Sonarpur [1615004]
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 45 Class-Khal Area of land-(A): 0.61
Old Plot No. 45

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot /Lessee	Remarks
1	Khal	1.0000	0.61	Collector, on Behalf of Government of West Bengal of self	
		1.0000	0.61		



CERTIFIED TO BE A TRUE COPY

24/04/2024

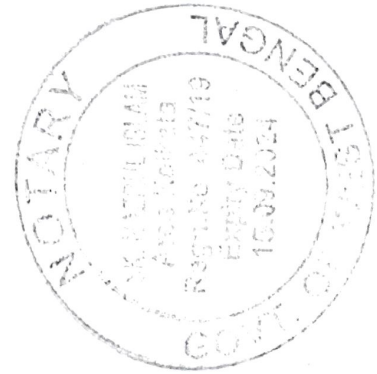
Block Land & Land Reforms Officer
Sonarpur South 24 Parganas

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৪]
মৌজা- মুকুন্দপুর	জে.এল.নং- ৪	থানা- সোনারপুর
দাগ নং- ৮০	শ্রেণী- শালি	জমির পরিমাণ(এ) - ১৮.৪৬
সাবেক দাগ নং- ৮০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১	শালি	০.০৮৩৩	১.৫৪	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	
২	শালি	০.০৩৫৭	০.৬৬	অধর চন্দ্র সরদার পিতা-খেলারাম সাং-নিজ	
৫	শালি	০.০৩৫৭	০.৬৬	অক্ষয় কুমার সরদার পিতা-খেলারাম সাং-নিজ	
৬	শালি	০.০৩৫৭	০.৬৬	অশ্বিকাচরন সরদার পিতা-খেলারাম সাং-নিজ	
২০	শালি	০.০৩৫৭	০.৬৬	কৃতিবাস সরদার পিতা-খেলারাম সাং-নিজ	
২১	শালি	০.০১৭৯	০.৩৩	কিশোরী মোহন সরদার পিতা-ধীরেন্দ্র সাং-নিজ	
৩৭	শালি	০.০৮৩৩	১.৫৩	দেবেন্দ্রনাথ মণ্ডল পিতা-রামদাস সাং-নিজ	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

41
Translated copy
Page 1 of 1



19/04/2024 03:38 PM

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615004]

District: South 24 Parganas Block- Sonarpur
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 80 Class-Shali Area of land-(A): 18.46
Old Plot No. 80

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot /Lessee	Remarks
1	Shali	0.0833	1.54	Collector , on Behalf of Government of West Bengal of self	
2	Shali	0.0357	0.66	Adhar Chandra Sarder S/o Khelaram Of self	
5	Shali	0.0357	0.66	Akshay Kumar sarder S/o Khelaram Of self	
6	Shali	0.0357	0.66	Ambikacharan Sarder S/o Khelaram Of self	
20	Shali	0.0357	0.66	Kirtibas Sarder S/o Khelaram Of self	
21	Shali	0.0179	0.33	Kishori Mohan Sarder S/o Dharendra Of self	
37	Shali	0.0833	1.53	Debendranath Mondal S/o Ramdas Of self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

42
পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- মুকুন্দপুর
দাগ নং- ৮০
সাবেক দাগ নং- ৮০

ব্লক- সোনারপুর
জে.এল.নং- ৪
শ্রেণী- শালি

থানা- সোনারপুর
জমির পরিমাণ(এ) - ১৮.৪৬

[১৬১৫০০৪]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
৫১	শালি	০.৫৮০১	১০.৭২	বিহারী মণ্ডল পিতা-গনেশ মাং-গড়ান, থানা-টালীগঞ্জ	
৫৫	শালি	০.০৩৫৭	০.৬৫	ভূষণ চন্দ্র সরদার পিতা-খেলারাম মাং-লস্করপুর, থানা-টালীগঞ্জ	
৬৫	শালি	০.০৩৫৭	০.৬৬	রাসকৃষ্ণ সরদার পিতা-খেলারাম মাং-লস্করপুর, থানা-টালীগঞ্জ	
৮০	শালি	০.০১৮০	০.৩৩	হুম্বিকেশ সরদার পিতা-ধীরেন্দ্র নাথ মাং-নিজ	
৩৮১	শালি	০.০০৩২	০.০৬	পাপিয়া রায় স্বামী-মানিক মাং-নিজ	
		১.০০০০	১৮.৪৬		



CERTIFIED TO BE A TRUE COPY

Block Land & Land Reforms Office
Sonarpur, 24 Pgs (S)

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006

For Office Use Only

43

Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615004]

District: South 24 Parganas Block- Sonarpur
Mouza- Mukundapore J.L. No. 4 Police Station- Sonarpur
Plot No. 80 Class-Shali Area of land-(A): 18.46
Old Plot No. 80

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
51	Shali	0.5801	10.72	Bihari Mondal, S/o Ganesh Of self	
55	Shali	0.0357	0.65	Bhusan Chandra Sarder S/o Khelaram Of self	
65	Shali	0.0357	0.66	Raskrishna Sarder S/o Khelaram Of Naskarpur, P.S. Tollyganj	
80	Shali	0.0180	0.33	Rishikesh Sarder S/o Dharendra Nath Of Self	
381	Shali	0.0032	0.06	Papiya Roy W/o Manick Of self	
		1.0000	18.46		



CERTIFIED TO BE A TRUE COPY
24/04/2024
Block Land & Land Reforms Officer
Sonarpur South 24 Parganas

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

45



Name: Mahabadi
 Date: 1/1/24
 Place: Durgam Chauri



46



Hara Mukherjee
 J. No. 4 Kailash Kailash 41 Post.

42



Maun Baku
 5/20/94

13/11/96





NOTARY
SK. NAZRUL ISLAM
Area Kolkata
Regt. No. 447/19
Expiry Date
15-09-2024
GOVT. OF WEST BENGAL

১৫ নং ৩৬

১৫ নং ৩৫

মোঃ হালিম
১৫ নং ৬

50



Main boundary
 3.12.19
 18 Part





Household
 1988-9
 RISA-C. 0/200-18





52

Annexure R/3 150



Government of West Bengal

Office of the Block Land & Land Reforms Officer,
Kolkata, South 24 Parganas.

5, S.N. Banerjee Road, C.M.O. Building, K.M.C.

3rd Floor, Room No. 328, Kolkata – 700013

Phone No. 2252-1210

Email : bllroatm@gmail.com

Memo No. G/1278 /BLLRO/KOL/2024

Date : 22.04.24

To
The Additional District Magistrate &
District Land and Land Reforms Officer,
South 24 Parganas, NTB, 8th Floor
Alipore Kol-27.

**Sub: Report of 'Heder Bheri' Mouza- Mukundapur & Kalikapur; O.A No 38/2024/EZ,
Ranjit Kr Sapui vs. State of West Bengal
Ref: Memo 30/1753/NGT/R/24 dated 15.04.24**

Sir,

Kind reference above, the matter is already enquired & persued at this end.

Report is stated as under:

- # The total subject area consists of two Mouzas, Mukundapur & Kalikapur, out of which only Kalikapur (JL-20) is under purview of this Block Jurisdiction. Subject plot is 375 (RS & LR), total area-36.03 Acre. Vested area of 'The Collector' is 8.0059 acre & the remaining lies in names of various raiyats.
- # In reality, the total area lies as an undivided big low area, locally named as 'Heder Bheri'. Parts of plot 375, which is included in this 'Heder Bheri' lies partly as dry bushes & partly with visible water hyacinths (aquatic vegetations), at present.. This is for your kind perusal.



Yours faithfully,

**Block Land & Land Reforms Officer,
Kolkata, South 24 Parganas.**

Block Land and Land Reforms Officer,
Kolkata South 24-Parqanas

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

53



151

স্মারক নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
২৪ পরগণা কলকাতা ৩৭৫ দাগ নং- ৩৭৫	বিল	০.২২২২	৮.০০৫৯	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	[১৬৩০০২০]
	বিল	০.০০৫৪	০.১৯০০	হুম্বিকেশ সরদার পিতা-বিরাজ সাং-ভূতিয়া	
	বিল	০.০০১৭	০.০৬০০	অক্ষয় সরদার পিতা-খেলারাম সাং-নিজ	
	বিল	০.০০৪০	০.১৪০০	অক্ষয় কুমার সরদার পিতা-খেলারাম সাং-নিজ	
	বিল	০.০২০৮	০.৭৪০০	অধর সরদার পিতা-খেলারাম সাং-নিজ	
	বিল	০.০০৪০	০.১৪০০	অধর চন্দ্র সরদার পিতা-খেলারাম সাং-নিজ	
	বিল	০.০২৩৩	০.৮৩০০	অধর চন্দ্র সরদার পিতা-খেলারাম সাং-নিজ	



For Office Use Only

Page 1 of 8

২৩/০৪/২০২৪ ০৩:০৭ PM

24.4.24
Block Land and Land Reforms Officer
Kolkata South 24 Parganas

5A
Simulated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1630020]

District: South 24 Parganas

Block- Kolkata

Mouza- Kalikapore

J.L. No. 020

Police Station- Jadavpur

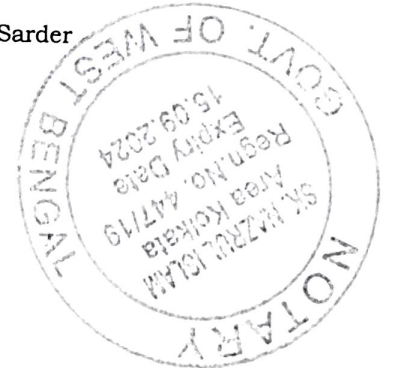
Plot No. 375

Class-Bil

Area of land-(A): 36.0300

Old Plot No. 375

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
1	Bil	0.2222	8.0059	Ld. Collector on its Behalf West Bengal Government of self	
2	Bil	0.0054	0.1900	Rishikesh Sarder S/o Biraj Of Bhutia	
4	Bil	0.0017	0.0600	Akshay sarder S/o Khelaram Of self	
6	Bil	0.0040	0.1400	Akshay Kumar sarder S/o Khelaram Of self	
9	Bil	0.0208	0.7400	Adhar Sarder S/o Khelaram Of self	
11	Bil	0.0040	0.1400	Adhar Chandra Sarder S/o Khelaram Of self	
12	Bil	0.0233	0.8300	Adhar Chandra Sarder S/o Khelaram Of self	



For office use only

Page 1 of 4

23/04/2024 03:07 PM

[Signature]
24.4.24
Block Land and Land Reforms Officer
Kolkata South 24-Parganas

-দাগের তথ্য-

55



২৪ পরগণা

ব্লক- কলকাতা

[১৬৩০০২০]

কাপুর

জে.এল.নং- ০২০

থানা- যাদবপুর

৩৭৫

শ্রেণী- বিল

জমির পরিমাণ(এ)- ৩৬.০৩০০

দাগ নং- ৩৭৫

দাগ নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
৩৭	বিল	০.০০৮৯	০.৩২০০	কিশোরীমোহন সরদার পিতা-ধীরেন্দ্র নাথ সাং-নিজ	
৩৮	বিল	০.০০৭৪	০.২৬০০	কিশোরীমোহন সরদার পিতা-ধীরেন্দ্র সাং-নিজ	
৩৯	বিল	০.০০৪০	০.১৪০০	কৃতিবাস সরদার পিতা-খেলারাম সাং-নিজ	
৫৩	বিল	০.০৮৬৭	৩.১১০০	গঙ্গাধর লস্কর পিতা-জটীরাম সাং-নিজ	
১৪৮	বিল	০.০৭৪১	২.৬৬০০	বিহারিলাল মণ্ডল পিতা-গনেশ চন্দ্র সাং-গড়ফা	
১৬৪	বিল	০.০০৪০	০.১৪০০	ভূষণ চন্দ্র সরদার পিতা-খেলারাম সাং-নিজ	
১৮৬	বিল	০.০০৪০	০.১৪০০	রামকৃষ্ণ সরদার পিতা-খেলারাম সাং-নিজ	



For Office Use Only.

Page ২ of ৪

২৩/০৪/২০২৪ ০৩:০৭ PM

21.4.24

Block Land and Land Reforms Office
Kolkata South 24 Parganas

56
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1630020]

District: South 24 Parganas Block- Kolkata
Mouza- Kalikapore J.L. No. 020 Police Station- Jadavpur
Plot No. 375 Class-Bil Area of land-(A): 36.0300
Old Plot No. 375

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
37	Bil	0.0089	0.3200	Kishorimohan Sarder S/o Dharendra Nath Of self	
38	Bil	0.0074	0.2600	Kishorimohan Sarder S/o Dharendra Of self	
39	Bil	0.0040	0.1400	Krittibas Sarder S/o Khelaram Of self	
53	Bil	0.0867	3.1100	Gangadhar laskar S/o Jatiram Of self	
148	Bil	0.0741	2.6600	Biharilal Mondal S/o Ganesh Chandra Of self	
164	Bil	0.0040	0.1400	Bhushan Chandra Sarder S/o Khelaram Of self	
186	Bil	0.0040	0.1400	Ramkrishna Sarder S/o- Khelaram Of self	



For office use only

Page 2 of 4

23/04/2024 03:07 PM

24.04.24
 Block Land and Land Reforms Officer
 Kolkata South 24-Parganas

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

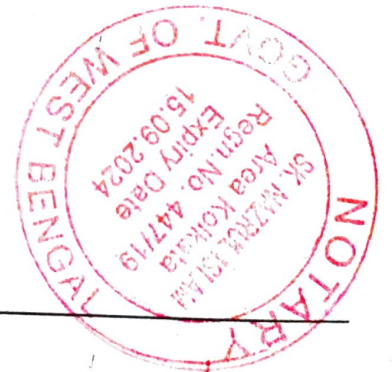
57



155

২৪ পরগণা ব্লক- কলকাতা [১৬৩০০২০]
কাপুর জে.এল.নং- ০২০ থানা- যাদবপুর
৩৭৫ শ্রেণী- বিল জমির পরিমাণ(এ)- ৩৬.০৩০০
দাগ নং- ৩৭৫

সমান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৮৮	বিল	০.০২০৮	০.৭৪০০	রামকৃষ্ণ সরদার পিতা-খেলারাম সাং-নিজ	
২৪৩	বিল	০.০০২০	০.০৭০০	হৃষিকেশ সরদার পিতা-ধীরেন্দ্র সাং-লস্করপুর	
২৪৫	বিল	০.০০৩৬	০.১২০০	হৃষিকেশ সরদার পিতা-বিরাজ সাং-ভুতিয়া	
৪২৭	বিল	০.০০০৩	০.০১০৭	বিপদ বরন মণ্ডল পিতা-লক্ষীকান্ত সাং-১২এ,বিহারীলাল মণ্ডল মেন রোড, কোল-৭৪	
৪২৮	বিল	০.০০০৩	০.০১০৮	মধুসূদন মণ্ডল পিতা-লক্ষীকান্ত সাং-১২এ,বিহারীলাল মণ্ডল মেন রোড, কোল-৭৪	
৪২৯	বিল	০.০০০৩	০.০১০৮	মাধব চন্দ্র মণ্ডল পিতা-লক্ষীকান্ত সাং-১২এ,বিহারীলাল মণ্ডল মেন রোড, কোল-৭৪	
৪৩০	বিল	০.০০০৩	০.০১০৮	বিভা মণ্ডল পিতা-লক্ষীকান্ত সাং-কোল-৭৪	



For Office Use Only.

Page ৩ of ৪

২৩/০৪/২০২৪ ০৩:০৭ PM

[Signature]

21.4.24.

Block Land and Land Reforms Officer
Kolkata South 24-Parganas

Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

- [1630020]

District: South 24 Parganas
Mouza- Kalikapore
Plot No. 375
Old Plot No. 375

Block- Kolkata
J.L. No. 020
Class-Bil

Police Station- Jadavpur
Area of land-(A): 36.0300

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
188	Bil	0.0208	0.7400	Ramkrishna Sarder S/o- Khelaram Of self	
243	Bil	0.0020	0.0700	Rishikesh Sarder S/o- Dharendra Of Laskarpur	
245	Bil	0.0036	0.1200	Rishikesh Sarder S/o- Biraj Of Bhutia	
427	Bil	0.0003	0.0107	Bipad Baran Mondal S/o Lakshmikanta Of 12A, Biharilal Mondal Main Road, Kol - 78	
428	Bil	0.0003	0.0108	Madhusudan Mondal S/o Lakshmikanta Of 12A, Biharilal Mondal Main Road, Kol - 78	
429	Bil	0.0003	0.0108	Madhab Chndra Mondal S/o Lakshmikanta Of 12A, Biharilal Mondal Main Road, Kol - 78	
430	Bil	0.0003	0.0108	Biva Mondal D/o Lakshmikanta Of Kol - 78	



For office use only

Page 3 of 4

23/04/2024 03:07 PM

[Signature]
24.4.24
Block Land and Land Reforms Officer
Kolkata South 24 Parganas

60

Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1630020]

District: South 24 Parganas

Block- Kolkata

Mouza- Kalikapore

J.L. No. 020

Plot No. 375

Class-Bil

Police Station- Jadavpur

Old Plot No. 375

Area of land-(A): 36.0300

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
432	Bil	0.0001	0.0036	Patit Paban Mondal S/o Lakshmikanta Of Kol -78	
610	Bil	0.0027	0.0970	Monoranjan Mondal S/o Biswanath Of 129/8, Purbachal Kalitala Road, Kol - 78	
		0.5009	17.9496		Conversion 0.0970 Acre, Bastu, Case No. 623/ D.L. & L.R.O.



For office use only

Page 4 of 4

23/04/2024 03:07 PM

26.4.24

Block Land and Land Reforms Officer
Kolkata South 24-Parganas

DISTRICT:-SOUTH 24 PARGANAS
Before the National Green Tribunal,
(Eastern Zone Bench, Kolkata)
Original Application No. 38/2024/EZ

Ranjit Kumar Sapui

-Versus-

The State of West Bengal & Ors.

**AFFIDAVIT SUBMITTED BY THE DISTRICT MAGISTRATE,
SOUTH 24 PARGANAS DISTRICT, GOVERNMENT OF WEST
BENGAL**



SIBOJYOTI CHAKRABARTI
Advocate
For The State of West Bengal
Email: subho.advocate@gmail.com
(M): 9007035534